

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
Civil Secretariat, Jammu/Srinagar

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**Subject:** Allocation of Litigation work of SKIMS before Jammu wing of Hon'ble High Court of Jammu and Kashmir and Ladakh.

**Government Order No. 4803-JK(LD) OF 2024.**  
**Dated. 08 - 04- 2024.**

It is hereby ordered that the Litigation work of SKIMS in Jammu wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh shall be dealt with by Shri Raman Sharma, Additional Advocate General in addition to his own assignments.

The aforesaid allocation is subject to the satisfactory performance of the aforesaid Additional Advocate General which shall be reviewed periodically.

By Order of the Government of Jammu and Kashmir.

**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government**

No. Law-Jud/153/2021-10.

Dated. 08 -04-2024.

Copy to the:

1. Learned Advocate General, J&K, Jammu.
2. Commissioner Secretary to Government, General Administration Department.
3. Secretary to Government Health and Medical Education Department.
4. Registrar General, High Court of Jammu and Kashmir and Ladakh, Jammu
5. Director Archives, Archaeology and Museums, J&K, Jammu.
6. Additional Secretary (Law) SKIMS/Director Litigation Kashmir. This is with reference to his communication No. SIMS/301/09/2023-113-115 dated 25-03-2024.
7. All Officers of Department of Law, Justice and P.A.
8. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
9. I/C Website, Department of Law, Justice and Parliamentary Affairs
10. Government Order File.
11. Concerned File.

(Reyaz Ali Bhat)

**Assistant Legal Remembrancer**

*Reyaz Ali Bhat*  
08.04.24  
*U. K. Bhat*  
08.04.2024